

SPECIAL BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/307(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> NOVEMBER, 2022, 02:30 P.M**

IN THE MATTER OF	DINESH RAGHANI VS RAGHANI TRADELINK PVT LTD
UNDER SECTION	SEC. 97(1)

**Appearances (via video conferencing/physical)**

Ms. Rupa Gupta, CS : For Petitioner

Ms. Aditi Jhunjunwala, PCS : For Respondent 1 company

**ORDER**

1. Ld. Authorised Representative for the parties present.
2. Hard copy of the petition is not filed. Let the same be done within one week.
3. Post this matter on **01/12/2022**.

**Kaushalendra Kumar Singh  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**